

12 Noon

**PAPERS LAID ON THE TABLE
ECONOMIC SURVEY FOR THE
YEAR 1965-66**

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO): Sir, on behalf of Shri Sachindra Chaudhuri, I beg to lay on the Table a copy of the 'Economic Survey for the year 1965-66'. [Placed in Library. See No. LT-5553/66].

**STATEMENTS SHOWING ACTION
TAKEN ON ASSURANCES, PRO-
MISES AND UNDERTAKINGS
GIVEN DURING VARIOUS
SESSIONS**

SHRI JAGANNATH RAO: Sir, on behalf of Shri Satya Narayan Sinha, I beg to lay on the Table the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the Sessions shown against each:—

- (i) Statement No. XX—Fortieth Session, 1962.
- (ii) Statement No. XIV—Forty-sixth Session, 1964.
- (iii) Statement No. IX—Forty-eighth Session, 1964.
- (iv) Statement No. XI—Forty-ninth Session, 1964.
- (v) Statement No. XI—Fiftieth Session, 1964.
- (vi) Statement No. VIII—Fifty-first Session, 1965.
- (vii) Statement No. VII—Fifty-Second Session, 1965.
- (viii) Statement No. V—Fifty-third Session, 1965.
- (ix) Statement No. II—Fifty-fourth Session, 1965.

[See Appendix LV, Annexure Nos. 8 to 16.]

**ANNUAL REPORT AND ACCOUNTS
(1964-65 OF THE PALLATHRA
BRICKS AND TILES LTD., SHER-
TALLY AND RELATED PAPERS**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI BIBUDHENDRA MISRA): Sir, on behalf of Shri D. Sanjivayya

I beg to lay on the Table, under sub-section (3) of section 619-A of the Companies Act, 1956, a copy each of the following papers:—

- (i) Annual Report and Accounts of the Pallathra Bricks and Tiles Limited, Shertally, for the year ended the 31st March, 1965, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor-General of India thereon.
- (ii) Review by Government on the working of the company.

[Placed in Library. See No. LT-5576/66.]

**GOVERNMENT RESOLUTION CON-
STITUTING A COMMITTEE TO
REVIEW THE WORKING OF THE
EXPORT PROMOTION COUN-
CILS**

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): Sir, I beg to lay on the Table a copy of Government Resolution No. 11(33)65-EAC, dated the 21st December, 1965, constituting a Committee to review the working of the Export Promotion Councils. [Placed in Library. See No. LT-5580/66]

**GOVERNMENT RESOLUTION ON
BLACK PEPPER**

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table a copy of Government Resolution No. 3|12|65-EP-(Agri), dated the 1st January, 1966, on Black Pepper. [Placed in Library. See No. LT-5554/66]

**GOVERNMENT RESOLUTION CON-
STITUTING A COMMITTEE TO
REVIEW THE WORKING OF THE
FORWARD MARKETS COMMIS-
SION, BOMBAY**

SHRI MANUBHAI SHAH: Sir, I also beg to lay on the Table a copy of Government Resolution No. 35(2)-Com.(Genl)(FMC)/65, dated the 16th February, 1966, constituting a Committee to review the working of the Forward Markets Commission, Bombay. [Placed in Library. See No. LT-5579/66.]